# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH 0.A.No.325/1995

Monday, this the 31st day of July, 1995.

### CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Annamma K Simon, Senior Section Supervisor (Operative) Office of the Sub Divisional Officer, Telegraphs, Muvattupuzha.

... Applicant.

By Advocate Mr.O.V.Radhakrishnan

Vs.

- 1. General Manager Telecommunications, Ernakulam, Kochi 31.
- Accounts Officer (Establishment -II),
   Office of the General Manager
   Telecommunications, Ernakulam,
   Kochi 31.
- 3. Departmental Anomalies Committee represented by its Secretary Sh.V.S.Rao, Director (VT), Department of Telecommunications, Room No.607, Sanchar Bhavan, New Delhi 110 001.
- 4. Union of India represented by its Secretary, Ministry of Communications, New Delhi. ... Respondents.

By Advocate Mr.S.Radhakrishnan

The application having been heard on 31st July, 1995, the Tribunal on the same day delivered the following:

#### ORDER

## CHETTUR SANKARAN NAIR (J). VICE CHAIRMAN

Applicant seeks appropriate directions to fix his pay in the revised scale of Rs.1400-2300 with effect from 1.1.1986. Respondents have filed a statement R-4, indicating the fixation of pay. In the light of R-4, the only direction required is one to make the payment in terms of that order. We direct respondents to make the payment within four months from today. Time schedule will be adhered to faithfully. No costs.

Dated, 31st July, 1995.

Chemolakushnan

Hankavannaiv

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN

# List of Annexure

Annexure R-4: True copy of the Statement of Fixation of Pay of Smt. Annamma K. Simon issued by Sr. Accounts Officer(Estt.), Telecom dtd. 20.7.95.